

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 144 OF 2015 &
IA NOS. 220 & 221 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Bhilangana Hydro Power Ltd.

.... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Ms. Pratiksha Chaturvedi

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-2

ORDER

Arguments completed.

Written submissions with citations, if any, shall be furnished within one week i.e. on or before 02.09.2019.

List the matter for compliance on **02.09.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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